

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 12th September, 2023.

NO. HC.VII / 72/ 9349 / 2023 / A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **2 (two) day "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)"** to be held on **23rd and 24th September, 2023** at the **Supreme Court Auditorium, 3rd Floor, C-Block, Additional Building Complex.**

<u>Member Secretaries, State Legal Services Authority</u>		
Sl. No.	Name	Designation & Place of posting
1.	Shri Ratnadip Bhattacharjee	Member-Secretary, Assam State Legal Services Authority
2.	Shri Victo Sema	Member-Secretary, Nagaland State Legal Services Authority, Kohima
3.	Shri R. Vanlalena	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
4.	Shri Yomge Ado	Member-Secretary, Arunachal Pradesh Legal Services Authority, Itanagar
<u>Principal Magistrates, Juvenile Justice Board</u>		
Sl. No.	Name	Designation & Place of posting
1.	Smti Khrievono Seletsu	Civil Judge (Jr. Divn.)/Judicial Magistrate, First Class, Longleng, Nagaland.
2.	Smti. Rupashree Deb	Sub-Divisional Judicial Magistrate (S), Jorhat, Assam.
3.	Smti Jothansangi Tlau	Civil Judge-cum-Judicial Magistrate, First Class, Champha, Mizoram.
4.	Smti. Sonia Ketan	Judicial Magistrate, First Class-cum Civil Judge (Jr. Divn.), Papum Pare, Arunachal Pradesh.

<u>Secretary, Juvenile Justice Committee, Gauhati High Court</u>		
1.	Shri Subhrangsu Dhar	Registrar (Judicial)-cum-Secretary, Juvenile Justice Committee, Gauhati High Court.
<u>Representative of Judicial Academy, Assam</u>		
1.	Shri Nasim Akhtar	Special Judge, NDPS, Kamrup Metro (Faculty, Judicial Academy).

Further, the Member Secretaries of the State Legal Services Authorities for the States of Assam, Nagaland, Mizoram and Arunachal Pradesh have been appointed as the Nodal Officers of their respective states for the aforesaid consultation and are directed to contact Ms. Himani Sarad, Secretary, Child Welfare Committee of Supreme Court of India at Mobile No. 9999313099 for information and coordination regarding collection of invitation card / pass from Help Desk, Gate 1, Additional Building Complex, Supreme Court of India on 20-22 Sep, 2023 from 10.00 A.M to 5.00 P.M.

Spandan Jitkaria
REGISTRAR GENERAL

Memo No. HC.VII/72 / 9350 – 9366 /2023/A Dated: 12-09-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Justice and Law Department, Aizawl.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) days "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

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7. The Registrar (Admin. / Vigilance/ Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated Judicial Officers about this Notification)

10. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh for information.
11. The District & Sessions Judge, Jorhat.

(He / She is requested to inform the nominated Judicial Officers under his / her control about this Notification)

12. The nominated Officers.
13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**
15. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Chairperson, Juvenile Justice Committee, Gauhati High Court, Guwahati.
16. The P.S to Hon'ble Mr. Justice Arun Dev Choudhury, Member, Juvenile Justice Committee, Gauhati High Court, Guwahati.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

Aparna Deyraia
REGISTRAR GENERAL